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Defective Case Register from 2026-10-28 to 2026-10-28

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/32857/2026	KARUNAKAR GAYA	2026-10-28	GR case no is missing in the petition.
2	D-WP(C)/51212/2026	KURESH PRASAD DASH	2026-10-28	Petitioner No-11 not signed in V.nama
3	D-WP(C)/51050/2026	SANGRAM JENA	2026-10-28	i) paragraph sl. no. not correctly furnished in Affidavit.
4	D-TRPCRL/32383/2026	LAMBIT SENAPATI	2026-10-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-BLAPL/31429/2026	AMIT KUMAR NATH	2026-10-28	c.copy of free copy of rejection order to be filed
6	D-BLAPL/32892/2026	UPASIKA SAMANTARAY	2026-10-28	i)Reference Certificate not correctly furnished.
7	D-ABLAPL/32859/2026	KARUNAKAR GAYA	2026-10-28	GR case no is missing in the petition
8	D-WP(C)/50902/2026	KUNAL KUMAR SWAIN	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-ABLAPL/32938/2026	UMAKANTA BARIK	2026-10-28	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate
10	D-ABLAPL/32943/2026	NIRAJ KUMAR SETHI	2026-10-28	1. The words similar type of may be struck off from the Reference certificate
11	D-ABLAPL/32947/2026	RAKESH BEHERA	2026-10-28	1. Reference certificate is not correctly furnished.
12	D-ABLAPL/32921/2026	SARADA PRASAD DASH	2026-10-28	Page 11 and 12 are not legible
13	D-BLAPL/33076/2026	ABHISHEK SAHOO	2026-10-28	i)Synopsis not properly page marked. ii)Reference Certificate not properly furnished.
14	D-BLAPL/32962/2026	BINAYA BHUSAN ROUTRAY	2026-10-28	1. P.S. case No. and Spl. case No. mentioned in the Cause Title and petition are not correctly furnished.
15	D-BLAPL/32915/2026	RAJIB LOCHAN PATTNAIK	2026-10-28	Disposed date of earlier BLAPL application not mentioned in the reference certificate. 2)Pending court in the petition does not tally with rejection order
16	D-BLAPL/32544/2026	SOUMIK SPANDAN TRIPATHY	2026-10-28	.Petition not correctly addressed to Honorable Court 1. Reference certificate is not correctly furnished.(The words similar Types of may be struck off)
17	D-ABLAPL/32961/2026	SUSANTA KUMAR BARAL	2026-10-28	i)Name, address and other details of the victim to be redacted and unredacted Copies be kept in a sealed cover and tagged.
18	D-WP(C)/51048/2026	SANGRAM JENA	2026-10-28	i) Annexure-8 mentioned in Index But not filed.

19	D-WA/50251/2026	GYANA RANJAN MAHAPATRA	2026-10-28	i) Date of order wrongly mentioned in top of the Index, synopsis, date chart, cause title, and para no. 1 of I.A. no.3226/2026. ii) Put up for SR after filing of cause title in wp (c).
20	D-CONTC/50900/2026	ADV	2026-10-28	1.No of days delay left blank in 2nd para of I.A.
21	D-WP(C)/50455/2026	RASHMI RANJAN DASH	2026-10-28	1. In the Index, date chart wrongly paginated.
22	D-CRLREV/33064/2026	SISIRA PANIGRAHI	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Authentification fee of Rs 2.20 /- not paid in Annex-3.
23	D-WA/50241/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c).
24	D-WP(C)/51041/2026	SANGRAM JENA	2026-10-28	1. Page no.21 not neat and legible.
25	D-BLAPL/32806/2026	MANOJ KUMAR PANDA	2026-10-28	1. The words similar types of may be struck off from the Reference certificate.
26	D-WP(C)/50177/2026	DILLIP KUMAR MOHAPATRA	2026-10-28	1. Page no.12 not filed.
27	D-BLAPL/32801/2026	UMESH CHANDRA DORA	2026-10-28	1. Reference certificate is not correctly furnished. 2. Page No.9 10 and 13 are not legible properly.
28	D-WA/50280/2026	SOUMYA MISHRA	2026-10-28	i) wp (c)no. wrongly mentioned in Index, CT,prayer. ii) Anx-2 not filed as per para no. XI. iii) Para no. left blank in declaration both the I.AS. iv) Para no. not serial in prayer of I.A. 3233/2026. v) Petitioner no wrongly mentioned in declaration of both the I.As.
29	D-CRLA/31989/2026	RAVI SHANKAR SAMAL	2026-10-28	Name of Victim/ informant and their details to be redacted from Annex-2 be kept sealed cover the same.
30	D-BLAPL/32858/2026	DEEPAK KU SAHOO	2026-10-28	1. Tamasa Patra, Ld. Advocate has not furnish the Mobile No. in the V. nama
31	D-BLAPL/32907/2026	PABITRA KUMAR NAYAK	2026-10-28	1. Index not properly page mark.
32	D-WP(C)/43181/2026	IN PERSON	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Court fee Rs 2/- deficient in Affidavit
33	D-CRLA/32837/2026	BHAWANI SANKAR PANIGRAHI	2026-10-28	Name of Informant/Victim and their details to be redacted from annex-1 be kept sealed cover the same.
34	D-WP(C)/50834/2026	MILLON KUMAR	2026-10-28	1.Complit address of opp.not furnished in Cause Title.2.Page 32 34 36 to 38 43 46 47 49 53 55 59 65 to 69 71 73 76 79 80 81 82 84 85 96 99 100 101 102 104 partly not legible.
35	D-CONTC/50905/2026	ADV	2026-10-28	1.No of days delay left blank in 2nd para of I.A.
36	D-ABLAPL/32959/2026	MANAS KUMAR CHAND	2026-10-28	i)TR case no. kept blank in CT and Petition. ii) Name, address and other details are to be

				redacted and Unredacted Copies be kept in a sealed cover and tagged it.
37	D-WP(C)/50628/2026	ASHOK MOHAPATRA	2026-10-28	1.In index Anx-7 not page marked. 2.Synopsis not correctly page marked. 3.Writ petition not correctly page marked.
38	D-CONTC/48750/2026	MANAS PATI	2026-10-28	i)Both the petitioner signed in Affidavit.ii) Authorization to the other petitioner not furnished in Affidavit.
39	D-CRLA/32277/2026	SURYAKANTA DWIBEDI	2026-10-28	1.Detail address of Informant be furnished in cause title.
40	D-WP(C)/51191/2026	PRAKASH KUMAR ROUT	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-CONTC/50877/2026	ADV.	2026-10-28	i) Reference certificate not furnished.
42	D-CMAPL/36235/2026	ADV.	2026-10-28	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. c. copy of impugned order not page marked.
43	D-CRLREV/32398/2026	SANJIB KUMAR BHANJADEO	2026-10-28	Put up SR after redacting the name of informant/Victim and details to be redacted from Annex-1 and 2.
44	D-RSA/49038/2026	SOUGAT DASH	2026-10-28	1.Court Fee Rs.8385/- Payable,Paid Rs.4822/- Paid.D.C.Fee of Rs.3563/- to be Paid. 2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
45	D-CONTC/51075/2026	ADV	2026-10-28	1. Date of order under Annexure-1 and 4 does not tally with para-5 and 10 of the petition
46	D-CONTC/50908/2026	ADV	2026-10-28	1.Opp.1 and 3 in WP(C) not made contemnor. 2.Contemnor no.2 was not party in Wp(C).
47	D-WP(C)/50223/2026	AMIT PRASAD BOSE	2026-10-28	14-NOT PROPERLY INDEXED. 1. Annex-2 not properly page marked.
48	D-CONTC/51071/2026	ADV	2026-10-28	1. Age and name of deponent in declaration does not tally with cause title.2.Date of order in CONTC No.3992 of 2026 not correctly furnished.
49	D-BLAPL/32011/2026	PRAFULLA KUMAR RATH	2026-10-28	1. The name and address of the victim and her relations may be redacted from the petition,F.I.R Copy.(From synopsis,Para 2 of the petition,page No.10 and 11. 2. The unredacted F.I.R.copy may be kept in sealed cover. 4. Annexure 1 and 3 are not attested.
50	D-BLAPL/32796/2026	DEEPAK KU SAHOO	2026-10-28	1. The words similar type of may be struck off from the Reference certificate. 2. The name and address of the Victim and her relations name may be redacted from the petition,F.I.R.copy and deposition. 3.The unredacted copy of the same may be kept in sealed cover.
51	D-WP(C)/51054/2026	SANGRAM JENA	2026-10-28	1. Date of representation under Annexure-7 does not tally with Inde
52	D-WP(C)/50226/2026	PRABHAT KUMAR DAS	2026-10-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page nos. 12 and 13 not legible.
53	D-WP(C)/50950/2026	DURGESH NARAYAN RATH	2026-10-28	1. Nomenclature not correctly furnished in V.nama
54	D-WP(C)/51190/2026	KALANDI CHARAN SAHOO	2026-10-28	1.code not indicated in Index, synopsis and date chart.
55	D-SAO/50271/2026	SOUMYA MISHRA	2026-10-28	Appellant no -1 (a) in R.F.A -54/06 not made party in present appeal
56	D-ABLAPL/32800/2026	BANSHIDHAR SATAPATHY	2026-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The informant and her other details in page nos.15 17 and 18 under Anx-2 and 3 (Sarita Rout W/O- Kartikeswar Rout) be redacted and unredacted copy be kept in a sealed cover.
57	D-CONTC/50912/2026	ADV	2026-10-28	1.Contemnor no.2 was not made party in WP(C).2.Opp.1 and 3 in WP(C).should be made contemnor.
58	D-CRLMA/32762/2026	SUBRAT MISHRA	2026-10-28	i)Paragraph nos. not properly mentioned in Declaration. ii)Proper Authentication fee not paid.
59	D-CRLMC/32993/2026	DUSHMANTA SAHOO	2026-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.As per Index,Annexure-1 not described in the petition.
60	D-MATA/50875/2026	RAMA KRISHNA NAIK	2026-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.
61	D-BLAPL/32862/2026	RAMDAS ACHARY	2026-10-28	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
62	D-CRLMC/32998/2026	RANJAN KUMAR NAYAK	2026-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in decalration.
63	D-WP(C)/49928/2026	RAMA CHANDRA JENA	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annx.4 not legible.
64	D-CONTC/50864/2026	NRUSINGH CHARAN ROUT	2026-10-28	1.index not page marked

65	D-CRLA/32438/2026	SIDHANT MOHAN PATTANAIK	2026-10-28	1.Date of rejection order in connection with Name of lower court case number does not tally as per index in Annex-4.
66	D-WP(C)/51036/2026	AKSHAYA KUMAR JENA	2026-10-28	10.I.Subject Code Not Furnished .
67	D-WP(C)/50060/2026	PRAMOD CHANDRA SEJPADA	2026-10-28	Date chart not correctly page marked.
68	D-WP(C)/50003/2026	BISHNU PRASAD SARANGI	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no. 16 to 19 and 38 not legible.
69	D-WA/50295/2026	SOUMYA JYOTI BISWAL	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1633 days delay i) Status of appellant not furnished. ii) Reference certificate not furnished. iii) Advocate welfare fund fee Rs-15/- to be paid.
70	D-BLAPL/32935/2026	SHYAM SUNDAR TRIPATHY	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Paragraph 1 of the Bail Application in respect of pending of case in the lower Court is not tallied with the Cause Title. 3. In the Affidavit, the relationship of the Deponent with the Petitioners has not been mentioned. Further, he has not been authorised by the Petitioners to swear in the Affidavit.
71	D-WP(C)/50115/2026	RAMDAS ACHARY	2026-10-28	Receipt Showing Serv. copy To cg not Filed.
72	D-CONTC/50827/2026	ADV.	2026-10-28	1.Vernacular certificate not furnished.
73	D-WP(C)/49986/2026	KISHORE KUMAR JENA	2026-10-28	i) Page nos. 15 to 36 not neat and legible.
74	D-BLAPL/32932/2026	HEMANTA KUMAR MOHANTA	2026-10-28	1. In the Affidavit, the Deponent is not authorised to swear in on behalf of the Petitioner. 2. Details of the Informant and Victim need to be redacted from all places of Annexures 1 and 4 neatly.
75	D-ABLAPL/33007/2026	SASWATA PATNAIK	2026-10-28	1. Reference certificate not properly furnished.
76	D-CRLMP/31900/2026	SK. ZAFARULLA	2026-10-28	i)Certified copy of Annexure-3 to be filed.
77	D-ABLAPL/33067/2026	JAYADEBA BEHERA	2026-10-28	i)Unredacted copies to be kept in a sealed cover and tagged.
78	D-WP(C)/50983/2026	DURGESH NARAYAN RATH	2026-10-28	1.Annx.3 and 4 not legible.
79	D-ABLAPL/32969/2026	SUSANTA KUMAR BARAL	2026-10-28	1. Nos. of time A.bail applied wrongly reflected in reference certificate.

80	D-BLAPL/32992/2026	SURYAKANTA DWIBEDI	2026-10-28	6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
81	D-ABLAPL/33002/2026	ABESH KAMAL	2026-10-28	1. G.R. Case no. not mention.
82	D-CRLA/27170/2026	BIBEKANANDA MAHAPATRA	2026-10-28	Name of Informant/ Victim and details to be redacted from Annex-1.
83	D-CRLMC/33101/2026	ANANYA MISHRA	2026-10-28	I.Receipt Showing Serv.copy To E.D. not Filed. 1.Synopsis and date chart not page marked in Index.2.Age of petitioners not furnished.
84	D-WP(C)/50431/2026	KANANBALA ROY CHOUDHURY	2026-10-28	1. Page no.26 to 28 not clearly legible.
85	D-WP(C)/50126/2026	GHANASHYAM BANJI	2026-10-28	1.Paragraphs left blank in declaration.
86	D-ABLAPL/32624/2026	AMLAN SHAKTI PAUL	2026-10-28	1. Next Page to Page 9 need to be removed / replaced.
87	D-WP(C)/50469/2026	BHAWANI SANKAR PANIGRAHI	2026-10-28	1. Govt. of India copy not serve to the Standing Counsel. 2. No. of paragraphs wrongly mention in declaration.
88	D-WP(C)/50144/2026	UMAKANTA MISHRA	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date chart not correctly page marked. 2.In declaration paragraph not mentioned.
89	D-WPCRL/33108/2026	NIRMAL CHANDRA MOHANTY	2026-10-28	1 Nomenclature may be wrong.
90	D-WP(C)/50418/2026	BIBHU PRASAD PANDA	2026-10-28	1. Govt. of India Standing Counsel copy not serve
91	D-WPCRL/33107/2026	NIRMAL CHANDRA MOHANTY	2026-10-28	1 Nomenclature may be wrong.
92	D-WA/50281/2026	SOUMYA MISHRA	2026-10-28	Put up for SR after filing of Anx-2.
93	D-WP(C)/50825/2026	ASHISH KUMAR SAMAL	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-WPCRL/33109/2026	NIRMAL CHANDRA MOHANTY	2026-10-28	1 Nomenclature may be wrong.
95	D-WA/50369/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c).
96	D-BLAPL/32848/2026	NITYANANDA MOHAPATRA	2026-10-28	1. In Dates and Events, the date of rejection of Bail in the lower Court is wrong. 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Next Page of 31 shall be 32 not 31. 4. Names of all the Ld. Advocates have not been furnished in Capital Letter. Their Mobile Nos. have also not been mentioned in the V. nama.

97	D-WP(C)/50626/2026	SIDHESWAR MALLIK	2026-10-28	Date chart not correctly furnished.
98	D-WP(C)/50426/2026	SANJIB MOHANTY	2026-10-28	1. Code no. wrongly mention. 2. Paragraph no. wrongly mentioned in declaration. 3. Annexure - II not clearly legible.
99	D-WP(C)/48091/2026	SUBHADUTTA ROUTRAY	2026-10-28	age of petitioner no-3 not mentioned in Cause Title
100	D-CRLMC/33026/2026	SANJIB MOHANTY	2026-10-28	.Receipt Showing Serv.copy To Vigilance not Filed. 1. Paragraph no. not correctly furnished in the petition
101	D-CRLMC/32868/2026	ASIT KUMAR JENA	2026-10-28	1. HBAWF Fee Rs.50/- to be paid on V.nama. 2. Page no.37 Annex-3 Page no.89 Annex-4 and page no.91 Annex-5 not exhibited.
102	D-CRLMC/33066/2026	BIJAY KUMAR BEHERA	2026-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama slightly mismatch in the cause title and affidavit
103	D-WA/50340/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c).
104	D-BLAPL/32854/2026	SAILAZA NANDAN DAS	2026-10-28	1. The next pages of the Synopsis have not been marked as B and C. 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
105	D-ABLAPL/33024/2026	JYOTIRMAYA SAHOO	2026-10-28	1. Name of the Victim/Informant be redacted in F.I.R. copy 2. Unredacted copy be filed in seal cover.
106	D-CRLMC/32828/2026	LAXMINARAYAN RAYATSINGH	2026-10-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
107	D-WP(C)/50878/2026	PABITRA KUMAR NAYAK	2026-10-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-WA/50349/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR reg. calculation of limitation after disposal of I.A. no. 3249/2026
109	D-WP(C)/49970/2026	BIJAYA KUMAR BEHERA 1	2026-10-28	i) Date mentioned in Index and Book mark not tally with annexure-2.ii) Date mentioned in 1st para of page 1 and 4 not tally with annexure-4.
110	D-WA/50360/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c).
111	D-BLAPL/33091/2026	UPASIKA SAMANTARAY	2026-10-28	1. G.R. case no. wrongly mentioned in cause title petition.
112	D-WP(C)/50179/2026	MANOJ KUMAR MOHAPATRA	2026-10-28	1. Page nos. 40 and 47 not legible.
113	D-WA/50319/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c).
114	D-WP(C)/50180/2026	KISHORE KUMAR JENA	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Page nos. 14 15 and 16 not legible.
115	D-BLAPL/32853/2026	NARENDRA KUMAR LENKA	2026-10-28	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Mr. P.K. Maharaj, Ld. Advocate has not furnished his Mobile No. in the V. nama
116	D-WP(C)/50814/2026	BIKRAM CHANDRA GHADEI	2026-10-28	17-REFERENCE CERTIFICATE NOT FURNISHED. Name of petitioner not correctly mentioned an affidavit. 2 . CRLMC mentioned instead of Wp(c) an affidavit.
117	D-BLAPL/33087/2026	DR. JANMEJAYA RAY	2026-10-28	1. Reference certificate not properly furnished.
118	D-WP(C)/49506/2026	LAXMI CHARAN BEHERA	2026-10-28	20-VERNACULAR CERTIFICATE NOT FURNISHED. I)Index not page marked.
119	D-RSA/48911/2026	PRAFULLA CHANDRA DAS	2026-10-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.2099.25 Payable,Not Paid. 1.Vernacular Certificate not furnished in the I.As.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
120	D-WP(C)/50703/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3,5 not legible 3. 6.V.Receipt Showing Serv.copy To cg not Filed.
121	D-WP(C)/49604/2026	ASWINI PATNAIK	2026-10-28	i) P.G. appeal case no. mentioned in Book mark under annexure-1 not tally with index.ii) Instead of P.G. appeal/ case mentioned as P.O. appeal in Book mark under annexure-5 and 6.
122	D-WP(C)/50692/2026	SRINIVAS MOHANTY	2026-10-28	1.Details of petitioner not furnished.2.Annx.1 described as Bye law in Index but not annexed.
123	D-TRP(C)/50183/2026	DEBASIS PANIGRAHI	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-BLAPL/32982/2026	SK. ZAFARULLA	2026-10-28	1. Name of the Victim and Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover.
125	D-BLAPL/32940/2026	NIRANJAN PANDA	2026-10-28	1. Whether 1st or 2nd.....bail application not mention.
126	D-WP(C)/50699/2026	KSHIROD KUMAR ROUT	2026-10-28	1. Annexure-3 ,5 not legible 2.In V. Nama, opp. party details not furnished. 3.1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 6.V.Receipt Showing Serv.copy To cg not Filed.
127	D-CRLMC/32882/2026	SATYA SMRUTI MOHANTY	2026-10-28	17-REFERENCE CERTIFICATE NOT FURNISHED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Order dated not correctly furnished Sl. no.7 in Index and para no.8.
128	D-CRLMP/32842/2026	KABIR KUMAR JENA	2026-10-28	i)Age of the opp.party nos.4 and 5 not furnished.
129	D-ABLAPL/31382/2026	BISWARANJAN SWAIN	2026-10-28	1. Petitioner No.3 fathers name mismatch in cause title and affidavit. 2. Paragraph nos. not properly mention in declaration
130	D-CMP/47908/2026	CHANDRAKANTA NAYAK	2026-10-28	Address of O.Ps No-6(a) to 6(d) not mentioned in the Petition
131	D-WP(C)/51016/2026	BASUDEV BARIK	2026-10-28	1. Page no. 10 Annex-2 Page no.14 Annex-4 and Page no.17 Annex-5 not exhibited.
132	D-BLAPL/33074/2026	RAKESH KUMAR DAS	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Sl.no.of the Petitioner in earlier Application to be mentioned.
133	D-CRLMC/32976/2026	AMITAV TRIPATHY	2026-10-28	1. Copy of Annexure-1 2 and 4 disclosing the name of Informant/Victim be kept in cover
134	D-ABLAPL/33025/2026	BIBHUTI RANJAN MOHANTY	2026-10-28	1. Name of the Victim/Informant be redacted in F.I.R. copy 2. Unredacted copy be filed in seal cover
135	D-WP(C)/50710/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3 and 5 not legible 6.V.Receipt Showing Serv.copy To cg not Filed. .
136	D-WP(C)/51059/2026	SANGRAM JENA	2026-10-28	In affidavit deponent father name wrongly reflected as Husband
137	D-BLAPL/32790/2026	AUROBINDA SAHOO	2026-10-28	1. Reference certificate is not correctly furnished.
138	D-WP(C)/49968/2026	BIJAYA KUMAR BEHERA 1	2026-10-28	i)Date mentioned in Index and Book mark not tally with annexure-2.ii) Date mentioned in para-9 of the petition not tally with annexure-4.
139	D-CRLMP/32864/2026	ASWINI KUMAR CHOUDHURY	2026-10-28	i)Age of the op-4 not furnished.ii)Name,address,other details of the victim to be redacted and Unredacted copies be kept in a sealed cover and tagged.
140	D-ABLAPL/32965/2026	RUCHI RAJGARHIA	2026-10-28	1. Synopsis and date chart not properly paginated. 2. Petition not properly address to Honble the C.J. 3. Reference certificate not furnished.
141	D-BLAPL/32914/2026	RAJIB LOCHAN PATTNAIK	2026-10-28	1. Reference certificate not properly furnished. (Honble Apex Court not mention)
142	D-WA/50313/2026	GYANA RANJAN MAHAPATRA	2026-10-28	wp (c) no. and date of order wrongly mentioned in being aggrieved para.
143	D-MACA/49529/2026	ADAM ALI KHAN	2026-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 25 days

144	D-WP(C)/51164/2026	SRINIBAS KHANDAI	2026-10-28	1. In Affidavit, party name wrongly furnished 2. Annexure-2 not attested
145	D-WP(C)/50930/2026	KUNAL KUMAR SWAIN	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
146	D-RSA/48783/2026	GOKULANANDA SAHU	2026-10-28	1. Period of Delay 06 days.I.A for condonation of delay Not Filed.
147	D-WP(C)/50713/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3 and 5 not legible 6.V.Receipt Showing Serv.copy To cg not Filed.
148	D-MACA/49629/2026	LALIT MOHAN MOHANTY	2026-10-28	further SR after furnish valuation with c fee payble
149	D-CMP/50124/2026	SUNIL KUMAR PATEL	2026-10-28	cause title not tally with annexure -1
150	D-CONTC/51101/2026	ADV.	2026-10-28	CRLMP no. wrongly mentioned in date chart at sl no. 1.
151	D-WP(C)/50172/2026	DILLIP KUMAR MOHAPATRA	2026-10-28	1.Address of Opp. party No.3 not properly mentioned. 2.Page No.18 not legible.
152	D-WP(C)/50716/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3 and 5 not legible 6.V.Receipt Showing Serv.copy To cg not Filed.
153	D-MACA/49491/2026	RIMJHIMBALA PATI	2026-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
154	D-WP(C)/50156/2026	MITALEE JESTHI	2026-10-28	1.Synopsis not correctly page marked. 2.Discrepancy of page marking in book mark and index of ANX-3 and 4.
155	D-WP(C)/50696/2026	KSHIROD KUMAR ROUT	2026-10-28	1. Annx.3 and 5 not legible. 2. Receipt Showing Serv. copy To cg not Filed.
156	D-WP(C)/50708/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3 and 5 not legible 3. In V. nama,details of opp. party not furnished. 6.V.Receipt Showing Serv.copy To cg not Filed.
157	D-WP(C)/51182/2026	SRINIBAS KHANDAI	2026-10-28	1. Annexure-2 not attested 10.II.Subject Code incorrectly Mentioned
158	D-WP(C)/50154/2026	ABHIJIT DAS	2026-10-28	In declaration paragraphs not mentioned.
159	D-WP(C)/50175/2026	DILLIP KUMAR MOHAPATRA	2026-10-28	Page No.21 not legible.
160	D-RSA/49278/2026	SUBHASIS MOHAPATRA	2026-10-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.311/-Payable,Paid Rs.20/- only.D.C.Fee of Rs.291/- to be Paid. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 3. Put up for further S.R after

				Payment of D.C.Fee for computing the period of limitation.
161	D-MACA/49531/2026	ADAM ALI KHAN	2026-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 25 days
162	D-WP(C)/50697/2026	KSHIROD KUMAR ROUT	2026-10-28	1. Annx.3 and 5 not legible. 2. Receipt Showing Serv. copy To cg not Filed.
163	D-WP(C)/50194/2026	SARAT CHANDRA SAMAL	2026-10-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner not mentioned in Affidavit.
164	D-WP(C)/50720/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 2. Annexure-3 and 5 not legible 6.V.Receipt Showing Serv.copy To cg not Filed.
165	D-WP(C)/50146/2026	RAMDAS ACHARY	2026-10-28	Anx-1 not indicated in the petition copy.
166	D-CRLMC/32953/2026	ANIRUDHA DAS	2026-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid in V.nama.2. C.Copy of charge sheet to be filed.
167	D-WP(C)/50193/2026	KAPILA CHARAN NAYAK	2026-10-28	1. Spl. Adhesive Rs. 29/- to be paid on both affidavit. 2. Court Fee Rs. 2/-, LAA Rs.10/- and HBAWF Fee Rs. 50/- to be paid on V.nama. 25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
168	D-MACA/49482/2026	SATYA SUNDAR KANUNGO	2026-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
169	D-CRLMC/32955/2026	ANIRUDHA DAS	2026-10-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid in V.nama.2. C.Copy of Charge sheet to be filed.
170	D-MACA/49818/2026	MAHITOSH SINHA	2026-10-28	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
171	D-WP(C)/51157/2026	SRINIBAS KHANDAI	2026-10-28	1. In V. nama, Party name not furnished. 2.Annexure-2 not attested
172	D-WP(C)/50004/2026	MANOJA KUMAR KHUNTIA	2026-10-28	i) Father name of the deponent not tally with C.T.
173	D-WP(C)/50197/2026	SUBHADUTTA ROUTRAY	2026-10-28	1. Promotion Letter dated not correctly furnished Sl. no.9 and Office order dated Sl. no.12 in Index.
174	D-WP(C)/50705/2026	KSHIROD KUMAR ROUT	2026-10-28	1. In Index, Page marking not done correctly at Annexure-1 2. In Annexure-1, complete notification of Slum as mentioned at page no-5 by CMC not furnished. 3.Annexure-3 and 5

				not legible 6.V.Receipt Showing Serv.copy To cg not Filed.
175	D-BLAPL/32812/2026	DIPTIREKHA NANDA	2026-10-28	1. P.S.name mentioned at 1st para of the petition is not correctly furnished. 2. C.T.9Sessions) case No. has not been furnished in Cause Title and petition.
176	D-CMP/50148/2026	SABITA RANJAN PATTNAIK	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
177	D-WP(C)/50005/2026	MANOJA KUMAR KHUNTIA	2026-10-28	i) Father name of the deponent mentioned in affidavit not tally with C.T.
178	D-CRLMC/32971/2026	RANJAN KUMAR NAYAK	2026-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for further S.R.
179	D-BLAPL/32856/2026	PVS NANAJI ACHARY	2026-10-28	Synopsis and Date Chart have not been marked as A and B. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title. Paragraphs in the Bail Application have not been numbered in numerical form. In the Affidavit, no. of Paragraphs shall be mentioned. Details of Informant and Victim need to be redacted from all places of Annexure - 8. Office has to mention Page 56 in the Book mark in respect of List of Documents.
180	D-BLAPL/32553/2026	SATYA NARAYAN MISHRA 4	2026-10-28	1. Reference certificate is not correctly furnished.(Criminal antecedent is to be furnished and the word similar nature is to be struck off) 2. The name and address of the Victim and her relations name may be redacted from F.I.R copy. 3. The unredacted F.I.R.copy may be kept in sealed cover
181	D-WP(C)/51168/2026	SRINIBAS KHANDAI	2026-10-28	1. In affidavit, party name wrongly furnished 2. Annexure-2 not attested
182	D-WP(C)/51022/2026	DURGESH NARAYAN RATH	2026-10-28	1. Page no.18 not neat and legible
183	D-CRLMP/31866/2026	ALOK KUMAR MOHAPATRA	2026-10-28	i)Reference Certificate not correctly furnished. ii)Paragraph nos. in Declaration not properly furnished.
184	D-WP(C)/50910/2026	KUNAL KUMAR SWAIN	2026-10-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration.
185	D-WP(C)/51178/2026	SRINIBAS KHANDAI	2026-10-28	1. Annexure-2 not attested
186	D-CRLMC/32975/2026	ARIJEET MISHRA	2026-10-28	1. Welfare fee of Rs.50/- not paid in V.nama
187	D-WP(C)/50203/2026	SUBHADUTTA ROUTRAY	2026-10-28	i) Age of the deponent in affidavit not tally with C.T.

188	D-WP(C)/51186/2026	SRINIBAS KHANDAI	2026-10-28	1. Annexure-2 not attested
189	D-WP(C)/50410/2026	BISWABARA DASH, A.S.C.	2026-10-28	I) Name of the petitioner not furnished in C.T.ii) Annexure-5 not legible.
190	D-CRLMP/32566/2026	BYOMAKESH TRIPATHY	2026-10-28	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. Petition need not be redacted and Documents without redacted to be filed.
191	D-CRLMC/32989/2026	HIMANSHU SEKHAR MISHRA	2026-10-28	1. Copy of Charge sheet to be filed.
192	D-ABLAPL/33039/2026	ASHOK KUMAR MISRA	2026-10-28	Paragraph not mentioned in the declaration.
193	D-WP(C)/50134/2026	UMAKANTA MISHRA	2026-10-28	1.Paragraph of declaration left blank
194	D-ABLAPL/32878/2026	SRINIBASH SATAPATHY	2026-10-28	1. In Dates and Events, the date of FIR is wrong. 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. Details of the Informant and Victim need to be redacted from all places of Annexure 1
195	D-WP(C)/50802/2026	GOLEKHA BIHARI PARIDA	2026-10-28	1.After page no.104 another page not filed (Order dated 14.7.26 filed is incomplete.).2.Annx.9 not legible.
196	D-RSA/48961/2026	NIRANJAN PRASAD PATRA	2026-10-28	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/-Not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid
197	D-BLAPL/33010/2026	BIBHUTI RANJAN SWAIN	2026-10-28	annx-3 be filed in sealed cover.
198	D-ABLAPL/32888/2026	JYOTIRMAYA SAHOO	2026-10-28	1. Details of the Informant/ Victim need to be redacted from all places of Annexure 1.
199	D-WA/50809/2026	KARUNAKAR RATH	2026-10-28	Being aggrieved para should be confined one order only. Put up for SR after removal of defect.
200	D-WP(C)/50259/2026	SAMBIT PANIGRAHI	2026-10-28	i) Annexure -4 not marked in Book mark.ii) Page mark of annexure-3 and 4 not tally with Index.
201	D-BLAPL/32927/2026	MANAS KUMAR CHAND	2026-10-28	1. Date of Rejection of Bail in the Lower Court is found wrong in the Date Chart. 2. All Ld. Advocates have not furnished their Mobile Nos.
202	D-WA/50268/2026	GYANA RANJAN MAHAPATRA	2026-10-28	Put up for SR after filing of cause title in wp (c)
203	D-WP(C)/50688/2026	CHITRA PADHI	2026-10-28	1.Code not indicated in index.2.Annx.3 not legible
204	D-CRLMC/32958/2026	MANAS KUMAR CHAND	2026-10-28	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
205	D-BLAPL/32890/2026	HEMANTA KUMAR MUND	2026-10-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
206	D-WP(C)/50127/2026	RANENDRA PRATAP ROUT	2026-10-28	1. Annx.1 and 8 not legible.
207	D-WP(C)/50409/2026	BISWABARA DASH, A.S.C.	2026-10-28	i) Name and address of the petitioner not furnished in C.T.
208	D-BLAPL/33077/2026	ABHISHEK SAHOO	2026-10-28	i)Synopsis not properly page marked. ii)Reference Certificate not properly furnished
209	D-ABLAPL/32999/2026	BISWABHUSAN DAS	2026-10-28	1. Synopsis and date chart not alphabetically paginated. 2. Fathers name of the petitioner mismatch in cause title and Affidavit.
210	D-WP(C)/50408/2026	BISWABARA DASH, A.S.C.	2026-10-28	i) Name and address of the petitioner not furnished in C.T.
211	D-WP(C)/50023/2026	NIRANJAN KUMAR MISHRA	2026-10-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This may be registered as CRLMP